

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. CP No. 14 (ND)/12

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2018

NAME OF THE COMPANY: M/s Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Kusum Mehra, Mr. Rahul Kukreja and Ms. Suveni Bhagat, Advocates		
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	For the Respondent:	Mr. Aman Gupta, Advocate and Mr. Kamal Ladoria, Director		
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ORDER

Ld. Counsels of both the parties confirm that a compromise is under consideration, to come up on 23.4.2018.

-S-d-

(Deepa Krishan)
Member (T)

-S-d-

(Ina Malhotra)
Member (J)